

- (iii) State Government has been asked to set up district level monitoring Committees to look into violations of the codes.
- (iv) Government has recently issued downlinking guidelines to provide for registration of all television channels downlinking into India. The terms and conditions for downlinking satellite television channels also prescribe adherence to the programme and advertising codes.

(c) to (e) In pursuance of the downlinking guidelines, the Cable Television Network Rules, 1994 and DTH guidelines are being separately amended to provide, that no cable operator or DTH operator shall carry/distribute any unregistered satellite television channel through his network.

Foreign Universities

***73. SHRI VEDPRAKASH P. GOYAL :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number and name of the foreign universities operating in the country through centres/franchises and the courses they are offering;

(b) whether it is a fact that Government are not able to monitor functioning of the foreign universities in India and the students are largely clueless about quality of such centres and courses; and

(c) how Government plan to formalize the present informal arrangements regarding functioning of the foreign universities indicating the details thereof and time frame therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) to (c) A Committee of experts under the Chairmanship of Prof. C.N.R. Rao was constituted by the Government to study various issues pertaining to foreign universities. The Committee in its recommendations, has suggested that operation of foreign education providers be allowed after putting in place suitable regulatory and monitoring mechanism at national level. While the Central Government has not taken a final view in this regard, a draft Bill containing the provisions to regulate the entry and operations of foreign education providers was circulated to State Governments and various stakeholders seeking their opinion on the Bill. The Government intends to put a regulatory framework on foreign education providers at the earliest possible.

Advertisements from certain foreign institutions for admission to technical and professional courses have come to the notice of the Government. In order to ensure that quality of education is not adversely affected, the 'Regulations for entry and operation of foreign universities/institutions imparting technical education in India' has been notified on May 27, 2005 by the All India Council for Technical Education (AICTE). The AICTE has released public information in respect of approved institutions both domestic or otherwise.

The AICTE has approved the following two foreign institutes for imparting technical education in India:—

- (i) Institute of Hotel Management, Moulana Azad Campus, Aurangabad in collaboration with University of Huddersfield, UK
- (ii) Asia Pacific Institute of Information Technology, Faridabad Road, G.T. Karnal Road side, Panipat in collaboration with Staffordshire University, UK.

Publication of Jai Prakash Narayan's works

*74. SHRI PRAMOD MAHAJAN : Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that Government have scuttled publication of Jai Prakash Narayan's selected works after 1964; and

(b) if so, the reasons therefor?

THE MINISTER OF CULTURE (SHRI S. JAIPAL REDDY) : (a) No, Sir.

(b) Does not arise.

Sarva Shiksha Abhiyan

†*75. SHRI UDAY PRATAP SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the status of the Sarva Shiksha Abhiyan in various States, State-wise;

(b) whether some of the States have not yet achieved the target; and

†Original notice of the question was received in Hindi.